

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

CP(C) No.180/00061/18

in

M.A No.4/18

in

Original Application No. 180/00382/2017

Tuesday, this the 12th day of February, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

V.Prajith

S/o.Late Korukutty, aged 36 years

Thejus House, Thamarakuzhi

Malappuram Dist. - 676 505

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Petitioner

(By Advocate – Mr.C.S.G Nair)

V e r s u s

1. Sri.Pullela Nageswara Rao
(Age & father's name not known)
(R1&R2 in OA & MA)
Chief Commissioner of Central Excise & Customs
Customs & Service Tax
Central Revenue Buildings, I.S Press Road
Ernakulam, Kochi – 682 018

2. Dr.Hasmukh Adhia
(Age & father's name not known) (R3 in OA & MA)
Secretary
Department of Revenue, Ministry of Finance
North Block, New Delhi - 110 001

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Respondents

(By Advocate – Mr.N.Anilkumar, SCGSC, Mr.S.Sreenath, ACGSC)

This application having been heard on 12.2.2019 the Tribunal on the same day delivered the following:

ORDER (ORAL)**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed wherein it is stated that the order of this Tribunal dated 8.11.2017 has been fully complied with.

2. We see that there has been substantial compliance of the order of this Tribunal. Hence, the Contempt Petition is closed and notice discharged.
3. In view of the above order, M.A180/00004/2018 is also closed.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

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List of Annexures

Annexure M.A 1 True copy of the order in O.ANo.382/2017
dated 8.11.2017

Annexure M.A 2 True copy of the letter dated 10.11.2017

Annexure R1 - True copy of the judgment dated 13.8.2018 of
the Hon'ble High Court in OP CAT Nos.107/2018, 124/2018 &
125/2018

Annexure R2 - True copy of the order dated 7.12.2018 of the
Hon'ble High Court of Kerala in I.As 1&2/2018 in OP CAT
Nos.107/2018, 124/2018 & 125/2018

Annexure R3 - True copy of the minutes of meeting dated
24.10.2018

Annexure R4 - True copy of the minutes of meeting dated
30/10/2018

Annexure R5 - A true copy of the minutes of meeting dated
9.11.2018

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